

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL No. 34 of 2019 &**  
**IA Nos. 180 & 181 of 2019**

**Dated : 5<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s JSW Hydro Energy Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & .... Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman ixit  
Mr. Pratik Das  
Mr. Geet Ahuja

Mr. Anurag Agarwal (*Rep.*)

**ORDER**

Issue notice to the Respondents on IA No. 181 of 2019 and main appeal, returnable on 12-2-2019. Dasti, in addition, is permitted.

List the matter on **12-02-2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/js*